

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 1189 /Confdl./2018
II-02-17/2001 (Pt. III)

Bilaspur, dated the 03/11/2018

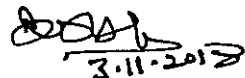
Copy of Order No. F-15-42/15-2/2018 dated 03.11.2018 issued by the Deputy Secretary, Government of Chhattisgarh, Co-operative Department, Mahanadi Bhawan, Atal Nagar, District - Raipur forwarded to:-

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- 15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- 16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 17) Registrar (Vigilance/Establishment), High Court of Chhattisgarh, Bilaspur for information.

Contd. 2/-

{2}

- 18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 20) Shri Jagdamba Rai, District & Sessions Judge, Dhamtari *for information and compliance. He is directed to take over charge at his new place of posting on or before 16.11.2018 and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry.*
- 21) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- 22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 23) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 24) Additional Registrar (Admn./ Civil/ Criminal/ D.E./ Classification/ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- 25) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- 27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29) Deputy Registrar (Accounts & Pay Bill/ Writ & Central Filing/ Copying/ Confidential/ D.E./ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- 30) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- ✓ 31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


3.11.2018

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
सहकारिता विभाग

:: मंत्रालय ::

महानदी भवन, अटल नगर, जिला-रायपुर

// आदेश //

नया रायपुर, दिनांक : /11/2018

क्रमांक/एफ 15-42/15-2/2018 :: छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग के आदेश क्रमांक 10841/4065/XXI-B/2018 दिनांक 02.11.2018 द्वारा श्री जगदम्बा राय, जिला एवं सत्र न्यायाधीश, धमतरी की सेवाएं सहकारिता विभाग को सौंपने के फलस्वरूप श्री जगदम्बा राय को कार्यभार ग्रहण करने के दिनांक से आगामी आदेश तक छत्तीसगढ़ राज्य सहकारी अधिकरण, बिलासपुर में प्रतिनियुक्ति पर अध्यक्ष के पद पर नियुक्त किया जाता है।

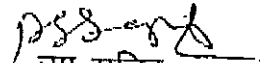
छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

(पी.एस. सर्पराज)
उप सचिव
छत्तीसगढ़ शासन
सहकारिता विभाग

नया रायपुर दिनांक : 3/11/2018

पृ. क्रमांक/एफ 15-42/15-2/2018/ 2,974

1. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग की ओर उनके आदेश दिनांक 02.11.2018 के संबंध में सूचनार्थ।
 2. श्री जगदम्बा राय, जिला एवं सत्र न्यायाधीश, धमतरी की ओर पालनार्थ।
 3. श्री गोविन्द कुमार मिश्रा, अध्यक्ष, छत्तीसगढ़ राज्य सहकारी अधिकरण, बिलासपुर।
 4. पंजीयक, सहकारी संस्थाएं, छत्तीसगढ़, इन्द्रायती भवन, अटल नगर की ओर सूचनार्थ।
 5. रजिस्ट्रार, छत्तीसगढ़ राज्य सहकारी अधिकरण, बिलारापुर।
- की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।


उप सचिव

छत्तीसगढ़ शासन
सहकारिता विभाग